

High Court Of Judicature At Allahabad

OFFICE MEMORANDUM

No. 308/Admin (Services)/2017 Dated: Allahabad : April 28, 2017

The following Civil Judges (Junior Division) / Additional Civil Judges (Junior Division) / Judicial Magistrates/Metropolitan Magistrates have been transferred to the places indicated against their names below. They shall keep themselves ready to hand-over charge at their present place of posting on May 08, 2017 afternoon.

No representation shall be moved by the officer until he/she has joined at transferred place.

The notification regarding their inter-se posting at the station to which they have been transferred will follow.

S.N.	ID	Name of Officer S/Sri/Smt./Sushri	Present Place of Posting	Place to which transferred
1.	1967	Priti Chaudhary	Auraiya	Meerut
2.	6436	Jay Gopal Giri	Ballia	Kasia-Kushinagar
3.	2035	Lal Bahadur Gond	Ballia	Nawabganj-Bareilly
4.	1968	Saurabh Kumar Verma	Ballia	Sardhana-Meerut
5.	1948	Babita Pathak	Balrampur	Allahabad
6.	1953	Mayank Tripathi	Balrampur	Allahabad
7.	1928	Pradeep Kumar Shukla	Haidergarh-Barabanki	Aonla-Bareilly
8.	2047	Suresh Kumar Dubey	Basti	Raebareli
9.	2089	Samarth Agrawal	Bhadohi at Gyanpur	Kanpur Nagar
10.	1937	Kavita Agrawal	Deoria	Moradabad
11.	1946	Ashish Kumar Rai	Deoria	Lakhimpur Kheri
12.	1986	Sunil Kumar-VI	Deoria	Mohammadabad- Ghazipur
13.	1996	Raghuvansh Mani Singh	Deoria	Moradabad
14.	2059	Manindra Pal Singh	Farrukhabad	Kanpur Nagar
15.	1940	Sapna Tripathi	Fatehpur	Lucknow
16.	1851	Rahul Singh-II	Firozabad	Bulandshahar
17.	1942	Kavita Singh	Gonda	Kanpur Nagar
18.	2078	Adarsh Srivastava	Hardoi	Varanasi
19.	2102	Richa Verma	Hardoi	Ballia
20.	2284	Vidushi Meha	Hardoi	Lucknow
21.	1970	Om Pal Singh	Hathras	Jewar-Gautam Budh Nagar
22.	1972	Manju Kumari	Jaunpur	Ghaziabad
23.	2091	Shreya Bhargava	Jaunpur	Kanpur Nagar
24.	2105	Vivek Kumar Singh-II	Kaushambi	Ambedkar Nagar
25.	6469	Rajendra Prasad Bharati	Kasia-Kushinagar	Kairana-Muzaffarnagar
26.	1922	Mritunjay Srivastava	Lakhimpur Kheri	Bareilly
27.	1853	Prabodh Kumar Verma	Mohammadi-Lakhimpur Kheri	Rampur
28.	1855	Prashant Kumar-II	Mohammadi-Lakhimpur Kheri	Agra
29.	1979	Jyotsna Yadav	Mirzapur	Chandausi-Moradabad
30.	6388	Praveen Kumar Tyagi	Sambhal-Moradabad	Kanpur Nagar
31.	1978	Vishv Jeet Singh	Pratapgarh	Sadabad-Hathras

32.	1929	Swapna Anand	Kunda-Pratapgarh	Lucknow
33.	1984	Shivanand Gupta	Lalganj Ajhara-Pratapgarh	Mahmoodabad-Sitapur
34.	1969	Ashutosh-II	Sant Kabir Nagar	Bhadohi
35.	1934	Neeraj Kushwaha	Shahjahanpur	Barabanki
36.	1949	Pragya Singh-II	Shahjahanpur	Barabanki
37.	1961	Toolika Bandhu	Shahjahanpur	Aligarh
38.	1927	Ankur Garg	Jalalabad-Shahjahanpur	Kasganj
39.	2065	Twishi Srivastava	Sitapur	Varanasi
40.	1865	Harish Kumar-II	Sidhauli-Sitapur	Sultanpur
41.	2074	Trisha Mishra	Sonbhadra	Basti
42.	2109	Vinay Kumar Jaiswal	Sonbhadra	Basti
43.	2117	Prem Bahadur Singh	Sonbhadra	Chhata-Mathura

BY ORDER OF THE COURT,

Sd/-
(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL

No. 308(i)/Admin (Services)/2017 Dated: Allahabad : April 28, 2017

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, UP, Lucknow. (Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad. (Information available on E-mail)
6. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail)
7. The Registrar (Judicial) (Budget), High Court, Allahabad.
8. The Joint Registrar (Confidential), High Court, Allahabad.
9. The Officer on Special Duty/Incharge Computer Centre, High Court, Allahabad.
10. The Section Officer (Admin. A-3) Section, High Court, Allahabad.
11. P.S. to Hon'ble Judges, with the request to place this before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind information. (Information available on E-mail)

BY ORDER OF THE COURT,

Sd/-
(ATUL SRIVASTAVA)
Joint Registrar (Judicial) (Services)